

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN):** (a) The net profit shown in the Annual Report and Accounts of Hindustan Steelworks Construction Ltd. for the years 1965-66 and 1969-70 are not comparable. In 1965-66, only the site levelling work for the Bokaro Project had been undertaken and the entire surplus in the Contract Account was transferred to Profit and Loss Account. However, in 1969-70, the Company was engaged in civil engineering and structural fabrication work which extends over a period of 3 to 4 years and the final accounts of the Contract can be made up only after the completion of the work. In these circumstances, only a portion of the surplus in the Contract Account was transferred in 1969-70 to the Profit and Loss Account and the balance of as much as Rs. 1.48 crores transferred to the head "Works in Progress" Account.

(b) In view of the circumstances explained in (a) above, question of the Company taking any special steps to increase the profits does not arise.

#### **Non-Deposit of E. P. F. by Calcutta Corporation**

**2604. SHRI JYOTIRMOY BOSU:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether his attention has been drawn to the fact that the Calcutta Corporation authorities have not deposited Employees' Provident Fund amounting to 40 lakhs of rupees; and

(b) if so, the action being taken in this regard?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) and (b). The Provident Fund authorities have reported that the entire Calcutta Corporation is not covered under the Employees' Provident Funds and Family Pension Fund Act, 1952, but only 3 units of the Corporation namely (i) Printing Press (ii) Entally Workshop and (iii) Motor Vehicle Workshop are covered under the above Act. The application of the Corporation for grant of exemption under para 27A of the Employees' Provident Funds Scheme, 1952 has since been rejected by the State Government. The ques-

tion of securing compliance in respect of the above 3 units is under consideration of the Provident Fund authorities. The exact amount payable by the Corporation could not be verified in the absence of the returns required to be submitted by the Corporation.

#### **Recommendations made by Committee on Review of Rehabilitation Work in West Bengal**

**2605. SHRI JYOTIRMOY BOSU:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Committee on Review of Rehabilitation Work in West Bengal in its Eighth Report to the Minister have recommended establishment of two Industrial Training Institutes in Calcutta at a total estimated loss of Rs. 14.98 lakhs;

(b) whether, according to the Committee, the Institutes in two shifts would be able to train 448 displaced women; and

(c) if so, the action, if any, taken on the said recommendation?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) and (b). Yes, Sir.

(c) The report of the Committee is under consideration in consultation with the West Bengal Government and other concerned authorities.

#### **Production of Steel**

**2606. SHRI JYOTIRMOY BOSU:** Will the Minister of STEEL AND MINES be pleased state:

(a) the total demand and production of various categories of steel in India during the years 1970-71 and 1971-72;

(b) the total quantity and value of each category of steel imported during the above period;

(c) the established demand for each category of steel by the end of the Fourth Five Year Plan; and

(d) how this demand is proposed to be met?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN):** (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT—1204/71]

(d) Steps to meet the demand would include attempts to step up domestic production by both short-term and long-term measures. Substantial measures will continue to be taken to increase imports, streamline distribution and regulate exports to meet the demand.

**Censoring of Indian Publication in United Arab Republic**

2607. **SHRI P. K. DEO:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government of India has been drawn to a report in the *Statesman* of 25th July, 1971 stating that the United Arab Republic has censored publication of the Indian Embassy advertisement in a local daily in Cairo concerning India's point of view on Bangla Desh; and

(b) if so, the reaction of Government of India in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):** (a) and (b). Yes, Sir. The Government have taken note of this.

**Tripartite Committee on Bonus Act**

2608. **SHRI V. MAYAVAN:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a tripartite Committee to examine the working of the Bonus Act has been appointed; and

(b) if so, its Constitution and terms of reference?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) Not yet.

(b) Do not arise.

**Gratuity for Coal-Mine Workers**

2609. **SHRI V. MAYAVAN:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the scheme of gratuity for workers in coal-mines has been finalised; and

(b) if so, the salient features of the scheme?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) and (b). It is proposed to introduce a Bill on payment of gratuity to industrial workers during the current session of Parliament. The Bill is likely to cover workers in Coal Mines.

**Merger of E. S. I. and E. P. F. Schemes**

2610. **SHRI V. MAYAVAN:**  
**SHRI JAGDISH CHANDRA DIXIT:**

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the proposal of merging the Employees State Insurance and Employees Provident Fund Schemes has been worked out by the Special Officer appointed for this purpose; and

(b) if so, the time by which this proposal will be given effect to?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) and (b). The Report of the Special Officer has been received recently and it is under examination.

**Setting up of a Mini Steel Plant in North Bengal**

2611. **SHRI PRIYA RANJAN DAS MUNSI:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal to set up a mini steel plant in North Bengal; and

(b) if so, whether any request has been made by West Bengal Government in this regard?